



\$~17 to 30

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

17

## + <u>W.P.(C) 7774/2023 & CM APPL. 45749/2023 and CM APPL.</u> <u>36909/2023</u>

ACG AIRCRAFT LEASING IRELAND LIMITED ..... Petitioner

#### Through: Mr. Nitin Sarin & Mr. Mukul Katyal, Ms. Priyam Jinger, Advocates.

101

### versus UNION OF INDIA & ORS.

#### ..... Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 1. Mr. Diwakar Maheshwari, Adv., Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP. Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

18 +

## W.P.(C) 6569/2023 & CM APPL. 36850/2023

ACCIPITER IN	VESTMENTS	S AIRCRAFT
2 LIMITED		Petitioner
	Through:	Mr. Ravi Nath, Mr. Ankit Garg, Mr.
		Ankur Mahindra, Mr. Rohan Taneja
		& Mr. Aditya Kapur, Advocates.
	versus	
UNION OF INDIA & ANR.		Respondents
	Through:	Ms. Anjana Gosain, Ms. Avshreya
		Rudy, GP, Ms. Nippun Sharma & Ms.
		Hetika Vadhera, Advocates for
		R/UOI.
		Mr. Diwakar Maheshwari, Adv., Ms.
		Pratiksha Mishra & Mr. Shreyas
		Edupugnati, Advocates for RP.

*W.P.(C)* 7774/2023 and connected matters

Page 1 of 11





Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

#### 19 + W.P.(C) 6626/2023 & CM APPL. 36930/2023

EOS AVIATION 12 (IRELAND) LTD. ..... Petitioner Through: Mr. Ravi Nath, Mr. Ankit Garg, Mr. Ankur Mahindra, Mr. Rohan Taneja & Mr. Aditya Kapur, Advocates. versus UNION OF INDIA & ANR. ..... Respondents Mr. Rajesh Gogna, CGSC with Mr. Through: Amit Acharya, GP for DGCA/UOI. Mr. Diwakar Maheshwari, Adv., Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP. Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker. Advs. for COC. Mr. Ruchir Bhatia, Sr. Adv. with Ms. Deeksha Gupta, Adv. for Revenue.

20

## + <u>W.P.(C) 7214/2023, CM APPL. 28114-28115/2023, CM APPL.</u> <u>36915/2023 & CM APPL. 37054/2023</u>

## PEMBROKE AIRCRAFT LEASING 11 LIMITED ..... Petitioner

Through: Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani Mr. Harit Lakhani, Mr. Ajay Kumar, Ms. Snigdha, Advs.

#### versus

# DIRECTORATE GENERAL OF CIVIL AVIATION & ORS. ..... Respondents

Through: Ms. Anjana Gosain, Ms. Avshreya

W.P.(C) 7774/2023 and connected matters

Page 2 of 11





Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/UOI.

Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

21 +

#### <u>W.P.(C) 7369/2023, CM APPL. 38321/2023 & CM APPL.</u> <u>36931/2023</u> SMPC AVIATION CADITAL LIMITED AND

SMBC AVIATION CAPITAL LIMITED AND ORS

..... Petitioners

Ms. Marylou Bilawala, Mr. Pranaya Through: Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo. Chiranjivi Mr. Ms. Priya Desai, Sharma. Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta Mr. Uday Mathur, & Advocates.

versus

## UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.

Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

Ms. Milanka Chaudhary, Ms. Ashly Cherian and Ms. Harshita Agarwal,

W.P.(C) 7774/2023 and connected matters

*Page 3 of 11* 





#### Advs. for R-7.

22

<u>47071/2023</u>		
	3 IRELAND DE	SIGNATED ACTIVITY
COMPANY		Petitioner
	Through:	Mr. Kevic Setalvad, Sr. Adv. with
		Mr. Nimish Vakil, Mr. Pai Amit,
		Ms. Bhavana Buhoon and Mr
		Abhiyudaya Vats, Advs.
	versus	
UNION OF IN	NDIA AND ORS	1
	Through:	Ms. Anjana Gosain, SPC with Ms
		Avshreya Pratap Singh Rudy, G.P.,
		Mr. Akhil Hasija, Ms. Gauri
		Goburdhun and Mr. Ojaswa
		Pathak, Advs. for R-1 and 2.
		Mr. Rajesh Gogna, CGSC with Mr
		Amit Acharya and Ms. Avshreya
		Pratap Singh, Advs. for DGCA.
		Mr. Diwakar Maheshwari, Ms
		Pratiksha Mishra & Mr. Shreyas
		Edupugnati, Advocates for RP.
		Mr. Gopal Jain, Sr. Adv. with Mr
		Dheeraj Nair, Mr. Angad Baxi, Ms
		Vishrutyi Sahni and Ms. Stanzin
		Dolker, Advs. for COC.

## + <u>W.P.(C) 7773/2023 & CM APPL. 36891/2023</u>

## SFV AIRCRAFT HOLDINGS IRE 9 DAC LIMITED

..... Petitioner

Through:

Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta,

W.P.(C) 7774/2023 and connected matters

Page 4 of 11





Ms. Saakshi Malpekar, Ms. Nehal Mr. Uday Mathur, Gupta & Advocates.

#### versus

#### UNION OF INDIA THROUGH THE MINISTRY OF CIVIL **AVIATION & ORS.**

..... Respondents

Ms. Anjana Gosain, Ms. Avshreya Through: Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/UOL

> Mr. Diwakar Maheshwari. Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

> Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

24

#### W.P.(C) 8088/2023, CM APPL. 36928/2023 & CM APPL. +45187/2023 & CM APPL. 47072/2023

GY AVIATION LEASE 1722 CO LIMITED & ORS.

..... Petitioners

Ms. Marylou Bilawala, Mr. Pranaya Through: Goval, Mr. Dhruv Khanna, Ms. Sharleen Lobo. Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta Mr. Uday Mathur, & Advocates.

versus

#### UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. ..... Respondents

Through:

Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr.

W.P.(C) 7774/2023 and connected matters

Page 5 of 11





Ojaswa Pathak, Advs. for R-1 and 2. Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

Mr. Digvijay Rai, Mr. Archit Mishra & Mr. Vivek Gupta, Advocates for R-3/AAI.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

Ms. Milanka Chaudhary, Ms. Ashly Cherian and Ms. Harshita Agarwal, Advs. for R-7.

25

## + <u>W.P.(C) 9432/2023 & CM APPL 47257/2023</u>

BOC AVIATION (IRELAND) LIMITED ..... Petitioner Through: Mr. Ajay Kumar, Mr. Sunil Gonsalves, Mr. Ghazal Ghai and Mr. Hetaram Bishnoi, Advs.

versus

Through:

## DIRECTORATE GENERAL OF CIVIL AVIATION AND ORS

..... Respondents Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 1.

Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

Page 6 of 11





26

## + W.P.(C) 9594/2023 & CM APPL. 39368/2023 JACKSON SQUARE AVIATION IRELAND LIMITED

..... Petitioner

Through: Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani Mr. Harit Lakhani, Mr. Ajay Kumar, Ms. Snigdha, Advs.

versus

# DIRECTORATE GENERAL OF CIVIL AVIATION AND ORS.

..... Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 1. Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

27 +

## W.P.(C) 9900/2023

## SKY HIGH XCV LEASING COMPANY LIMITED & ANR. ..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta Mr. Uday Mathur, & Advocates. Diwakar Maheshwari. Mr. Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP. Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms.

Page 7 of 11





Dolker. Advs. for COC.

#### versus

#### UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. ..... Respondents

Ms. Anjana Gosain, SPC with Ms. Through: Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R-1. Maheshwari. Mr. Diwakar Ms.

Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

Milanka Choudhary, Ms. Ms. Harshita Agarwal and Ms. Ashly Cherian. Advs. for R-5.

28 +

## W.P.(C) 9901/2023

..... Petitioner **STAR RISING AVIATION 13 LIMITED** Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo. Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal

versus

#### UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. ..... Respondents

Gupta

Advocates.

Through:

Uday Mathur,

Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr.

Mr.

&

W.P.(C) 7774/2023 and connected matters

Page 8 of 11





Ojaswa Pathak, Advs. for R-1. Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra & Mr. Shrevas Edupugnati, Advocates for RP. Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

29 +

## W.P.(C) 10327/2023 & CM APPL. 39992/2023

BLUESKY 31 LEASING COMPANY LIMITED ..... Petitioner

Mr. Vaijayant Paliwal, Ms. Medha Through: Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani Mr. Harit Lakhani, Mr. Ajay Kumar, Ms. Snigdha, Advs.

#### versus

### DIRECTORATE GENERAL OF CIVIL AVIATION & ORS.

..... Respondents Ms. Anjana Gosain, SPC with Ms. Through: Avshreya Pratap Singh Rudy, G.P., Akhil Hasija, Ms. Mr. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R-1. Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

30

+

## W.P.(C) 10386/2023 & CM APPL. 40199/2023

BLUESKY 19 LEASING COMPANY LIMITED ..... Petitioner

Through:

Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani Mr. Harit Lakhani, Mr. Ajay Kumar, Ms. Snigdha, Advs.

W.P.(C) 7774/2023 and connected matters

Page 9 of 11





#### versus DIRECTORATE GENERAL OF CIVIL AVIATION & ORS. .....

..... Respondents Through: Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP. Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

### CORAM: HON'BLE MS. JUSTICE TARA VITASTA GANJU <u>O R D E R</u> 22.09.2023

%

[Physical Hearing/Hybrid Hearing (as per request)]

<u>CM APPL. 45749/2023 in W.P.(C) 7774/2023</u>[Application for

modification of order dated 05.07.2023]

CM APPL 47071/2023 in W.P.(C) 7663/2023 & CM APPL. 47257/2023

<u>in W.P.(C) 9432/2023</u> [Application seeking urgent directions]

1. Arguments heard. Judgment reserved.

W.P.(C) 7774/2023
W.P.(C) 6569/2023
W.P.(C) 6626/2023
W.P.(C) 7214/2023
W.P.(C) 7369/2023
W.P.(C) 7663/2023
W.P.(C) 7773/2023
W.P.(C) 8088/2023
W.P.(C) 9432/2023
W.P.(C) 9594/2023
W.P.(C) 9900/2023
W.P.(C) 9901/2023
W.P.(C) 10327/2023
W.P.(C) 10386/2023

W.P.(C) 7774/2023 and connected matters

Page 10 of 11

This is a digitally signed order. The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 11:10:27





2. List these matters for arguments on behalf of Respondents/RP on 05.10.2023 at 3:30 PM.

## **SEPTEMBER 22, 2023/r**

## TARA VITASTA GANJU, J

W.P.(C) 7774/2023 and connected matters

Page 11 of 11

This is a digitally signed order. The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 11:10:27